

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4299/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 19th November, 2020

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/5122 Date 19.11.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.11.2020, has been granted. The Civil Judge and Assistant Sessions Judge, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/4300/A, dated 19.11.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

sd/-
19/11/2020
JT.REGISTRAR (VIGILANCE)
Edg